

In The Central Administrative Tribunal  
Jaipur Bench, Jaipur

MA/148/94 O.A./T.A./M.P. No. 71/1994  
Keshu Lal Versus UOI

Date of Order	Orders
<p><u>24-3-94</u></p>	<p>Mr. Vinendra Latha - Counsel for the applicant</p> <p>The Counsel for the applicant deputed went to press this MA. It is, therefore, dismissed accordingly.</p> <p>(O. P. Sharma) Administrative Member</p> <p>Gopal Krishna Member (Judl)</p>